

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 309 OF 2016 & IA NO. 638 OF 2016
AND
APPEAL NO. 310 OF 2016 & IA NO. 639 OF 2016

Dated: 13th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Swastik Construction Services

.... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Shridhar Prabhu
Mr. Anantha Narayana M. G.

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Garg for R-1

Mr. B. C. Thiruvengadam
Mr. Ravi Agarwal for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **2.11.2017.**

(I. J. Kapoor)
Technical Member

ts/tpd

(Justice Ranjana P. Desai)
Chairperson